

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/1051/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the th 18 February, 2025

Sub: **Station leave.**

Ref:- Your letter No. FCB/15/Admin/2025/108 dtd. 11.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 14.02.2025 till the morning of 18.02.2025.** The Counsellor, Family Court, Barpeta, in his absence, the Chief Judicial Magistrate, Barpeta and in his absence, the i/c Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and Office till your return.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/1052/A dated 18-02-2025

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Pruthi